IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 118
Appeal No. 473/252/ND/2020

IN THE MATTER OF:

Spiritnoise Solutions Pvt Ltd … Applicant

Vs.

Registrar OF Companies … Respondent

Order under Section 252.

Order delivered on 10.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the ITD : Mr. Zoheb Hossain, Sr. St. Counsel
Mr. ParthSemwal, Jr. St. Counsel

ORDER

On 01.02.2021, none had appeared on that date. Today also none appeared. As a last chance.

For further consideration on 07.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH